

आयकर अपीलीय अधिकरण, 'सी' न्यायपीठ, चेन्नई।
IN THE INCOME TAX APPELLATE TRIBUNAL
'C' BENCH: CHENNAI

श्री महावीर सिंह, उपाध्यक्ष एवं श्री जगदीश, लेखासदस्य के समक्ष
BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT AND
SHRI JAGADISH, ACCOUNTANT MEMBER

आयकर अपील सं./ITA No.1869/Chny/2024
निर्धारण वर्ष /Assessment Year: 2017-18

Syed Abdul Cader,
Old No.7, New No.15,
1st Floor, Ebrahim Sahib,
2nd Lane, Mannady,
Chennai – 600 001.
[PAN: AADPC 7099J]

The Income Tax Officer,
Vs. Non Cororate Ward-12(1),
Chennai.

(अपीलार्थी/**Appellant**)

(प्रत्यर्थी/**Respondent**)

अपीलार्थी की ओर से/ Appellant by
प्रत्यर्थी की ओर से /Respondent by

: Shri D. Anand, Advocate
: Ms. R. Anita, Addl. CIT

सुनवाई की तारीख/Date of Hearing

: 24.10.2024

घोषणाकी तारीख /Date of Pronouncement

: 24.10.2024

आदेश / ORDER

PER JAGADISH, A.M :

Aforesaid appeal filed by the assessee is against the order of Learned Commissioner of Income Tax, Appeal, National Faceless Appeal Centre (NFAC), Delhi [hereinafter "CIT(A)"] dated 23.01.2024 in the matter of assessment framed by Ld. Assessing Officer [AO] u/s.143(3) of the Income Tax Act, 1961 (hereinafter "the Act") on 31.12.2019.

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2. At the outset, the Id.AR for the assessee stated that he has filed petition dated 24.10.2024 for withdrawal of this appeal without conceding on merits of appeal, which reads as under:-

“The above- mentioned Appeal is posted for hearing before the "C" Bench of the Hon'ble Tribunal on 24.10.2024. The same is against the giving effect to order and hence not maintainable. The assessee has also already preferred appeal against the 1st appellate authorities order and the same is pending before B bench. Therefore, Assessee may be permitted to withdraw the present appeal. subject to the convenience of the Hon'ble Tribunal.”

3. When this was pointed out to Id. CIT-DR, he has not raised any objection for withdrawal of appeals. Hence, we dismiss the appeals as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 24th October, 2024.

Sd/-
(महवीर सिंह)
(Mahavir Singh)

उपध्यक्ष / Vice President

Sd/-
(जगदीश)
(Jagadish)

लेखा सदस्य / Accountant Member

चेन्नई/Chennai, दिनांक/Dated: 24th October, 2024.

EDN/-

आदेश की प्रतिलिपि अग्रेषित/**Copy to:**

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त/CIT, Chennai
4. विभागीय प्रतिनिधि/DR
5. गार्ड फाईल/GF